

Name of the corporate debtor: Brahmaputra TMT Bars Private Limited; Date of commencement of liquidation: 13/10/2023;  
List of stakeholders as on: 31/01/2024

## List of unsecured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted					
1	Brahmaputra Tubulars Pvt Ltd.	U27100AS2012PTC011292	21-12-2022	26,93,18,661.00	26,93,18,661.00	Short term borrowing	Nil	99.05%	Nil	Nil	0.00	NIL	Since no claim has been submitted in the Liquidation Process by the stakeholder, the claim of the Stakeholder admitted during the CIRP Process of the Corporate Debtor is deemed to be submitted under section 38 of the IBC, 2016. Accordingly the same has been admitted in the Liquidation Process.
2	National Small Industries Corporation Ltd.	U7414DL1955GOI1002481	05-01-2023	96,01,126.00	25,87,592.00	Cash Credit	Nil	0.95%	Nil	Nil	70,13,534.00	NIL	Since no claim has been submitted in the Liquidation Process by the stakeholder, the claim of the Stakeholder admitted during the CIRP Process of the Corporate Debtor is deemed to be submitted under section 38 of the IBC, 2016. Accordingly the same has been admitted in the Liquidation Process.
				<b>27,89,19,787.00</b>	<b>27,19,06,253.00</b>			<b>100.00%</b>			<b>70,13,534.00</b>		